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Title: Introduction of the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1999. (Amendment of section 8, etc.).

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I beg to move for leave to introduce a Bill further to amend the Requisitioning and Acquisition of Immovable Property Act, 1952.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Requisitioning and Acquisition of Immovable Property Act, 1952."

The motion was adopted.

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I introduce the Bill.
